

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I

RE-ASSEMBLED BUDGET SESSION

FRIDAY, 13TH JUNE, 2014

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, sat till 12 noon.

The day was allotted for transaction of Government Business.

1. Questions:

Questions No. 57 - 72 with answers were listed for the day.

Questions No. 57 – 63 were taken up and disposed off.

2. Call Attention Notice:

Shri Clifford R. Marak, MLA called the attention of the Minister in-charge Home(Police) under Rule 54(1) of the Rules of Procedure and Conduct of Business to the news item published in “The Meghalaya Guardian”, dated 13.05.2014, under the caption “Garo rebel Groups join War of Words”.

The Call attention was not taken up as Shri C. R. Marak was not present inside the House.

3. Voting on Demands for Grants:

Grant Nos. 1,3,4,6,7,8,9,10,11,12,14,15,17,18,19,20,21,22,23,24,25,26,27,28 were put to vote and passed by the House.

Grant No. 5 – Shri Titosstarwell Chyne, MLA one of the member who had submitted the Cut Motion on this Grant, did not move. The Grant was then put to vote and passed by the House.

Grant No. 13 – Shri James K. Sangma, MLA one of the member who had submitted the Cut Motion on this Grant, did not move. The Grant was then put to vote and passed by the House.

Grant No.16 – Shri James K. Sangma, MLA moved the Cut Motion on this Grant.

Smti. R. Warjri, Minister Home(Police) replied.

Shri James K. Sangma withdrew the Cut Motion after he was satisfied with the reply of the Minister Home(Police).

The Grant was then put to vote and passed by the House.

6. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10. a.m. on Monday, the 16th June, 2014.

**Dated Shillong,
the 13th June, 2014.**

**Commissioner & Secretary,
Meghalaya Legislative Assembly.**